

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VARUTHA DEVELOPERS PRIVATE LIMITED
OPERATING IN LAND DEVELOPMENT AT NEW DELHI HAVING OFFICE AT KOLKATA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Varutha Developers Private Limited CIN: U70200WB2018PTC228606
2. Address of the registered office	Registered office: Unit No. 709, 7th Floor, Merlin Infinite DN-51, Sector-V, Salt Lake City, Kolkata 700091, Kolkata, KOLKATA, West Bengal, India, 700091. Book of Accounts: Trinity Tower, 4th Floor, Room No. 6, 83 Topsia Road (South), Kolkata, Kolkata, West Bengal, India, 700046.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Land measuring 9.2625 acres situated at Village Tigra, Ghata and NangliUmarpur in Tehsil and District Gurgaon, Haryana.
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2022-23: Qty: NA Revenue from operations: INR 1,59,400/-
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1pPsaGz_cp3y31WUQSqKvk4L0ZM_9C4ek?usp=drive_link
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1pPsaGz_cp3y31WUQSqKvk4L0ZM_9C4ek?usp=drive_link
10. Last date for receipt of expression of interest	16 th April, 2024
11. Date of issue of provisional list of prospective resolution applicants	20 th April, 2024
12. Last date for submission of objections to provisional list	25 th April, 2024
13. Date of issue of final list of prospective resolution applicants	29 th April, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 th April, 2024
15. Last date for submission of resolution plans	29 th May, 2024
16. Process email id to submit EOI	cirp.varutha@gmail.com


Anil Kumar Mittal

Resolution Professional

IBBI/IPA-002/IP-N00742/2018-2019/12263

IBBI Reg Add:5/99, Sector-2, Rajender Nagar,

Sahibabad, Distt. Ghaziabad, Uttar Pradesh – 201005

Correspondence Address: Central Plaza, 7th Floor, Room No. 708, 2/6 Sarat Bose Road, Kolkata - 700020

cirp.varutha@gmail.com

For Varutha Developers Private Limited

AFA No.: AA2/12263/02/130924/202855| Valid upto 13.09.2024

Date: 06.04.2024

Place: Kolkata